	(F	iling under clause (ca) of sub-regulation	(2) of regulation 13	the IBBI (Insolvency	Resolution Process	for Corporate Perso	ns) Regulations, 20	16	
SI. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of	Amount of Claim	Amount of Claims	Details in Annexur
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted	Contingent Claims	Not Admitted	under Verification	(Only PDF)
1	Secured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
2	Unsecured financial creditors belonging to any class of creditors	0	0	0	0	0.00	0	0	0	NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	6	20859433071	6	20768187788	83.03	0	91245283	0	Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	12	6319807687	7	2581031336	10.32	655507200	103976806	2979292345	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0.00	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0.00	0	0	0	NA
7	Operational creditors (Government Dues)	7	537488435	6	376606382	1.51	16347180	144534873	0	<u>Annexure 7</u>
8	Operational creditors (other than Workmen and Employees and Government Dues)	39	284543419	39	250485445	1.00	0	34057974	0	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)	4	68213180063	3	1037546960	4.15	2	67175633101	0	Annexure 9
	Total	68	96214452675	61	25013857911	100.00	671854382	67549448037	2979292345	